

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**OA NO.3675/2018
MA NO.4087/2018**

NEW DELHI THIS THE 27TH DAY OF SEPTEMBER, 2018

**HON'BLE MR. K.N. SHRIVASTAVA, MEMBER (A)
HON'BLE MR. S.N. TERDAL, MEMBER (J)**

1. Neeraj Dabas aged about 26 years,
Desig. Postman, Group C,
S/o Sh. Naresh Kumar,
R/o 838, Patu Panna, Ishwar
Pradhan Wall Gali, VPO
Kanjhawla, Delhi-110081.
2. Rohit Kumar aged about 27 years,
Desig. Postman, Group-C,
S/o Sh. Umed Khatri,
VPO – Ismaila 9-6, Near Shiv
Mandir, Rohtak (HR)-124517.
3. Shiv Kumar aged about 29 years,
Desig-Postman, Group-C,
S/o Sh. Shilak Ram,
VPO Barhana, Tehsil-Bari,
Distt. Jhajjar(HR)-124107.
4. Sachin aged about 24 years,
Desig-Postman, Group-C,
S/o Sh. Shilak Ram,
VPO Barhana, Tehsil-Beri,
Distt. Jhajjar(HR)-124107.
5. Sandeep Kumar aged about 29 years,
Desig-Postman, Group-C,
S/o Sh. Chander Pal Singh,
R/o L Block, H.NO.302, Gali No.4,
Sangam Vihar, New Delhi-110080.
6. Amit aged about 25 years,
Desig-Postman, Group-C,
S/o Sh. Lakshman Singh,
Village Badopur, Plost-Dochana,
Tehsil-Narnaul,
Distt. Mahendergarh(HR)-123001.
7. Nitin Kumar aged about 24 years,
Desig-Postman, Group-C,

S/o Sh. Rajinder Singh,
 R/o Vill. Garhi Ramkour,
 Tehsil Kairana, Distt. Shamli,
 UP-247775.

8. Neeraj aged about 22 years,
 Desig-Postman, Group-C,
 S/o Sh. Bijender,
 R/o 24-C, City Thana, Sonipat,
 Haryana-131001.
9. Krishan Sehrawat aged about 26 years,
 Desig-Postman, Group-C,
 S/o Sh. Ashok Sehrawat,
 R/o H.No.53, Vill Tilangpur Kotla,
 Nangloi, Najafgarh Road,
 New Delhi-110043.
10. Vijay Kumar aged about 31 years,
 Desig-Postman, Group-C,
 S/o Sh. Mange Ram,
 R/o H.No.371 Bajit Pur Thakran,
 PO Nangal Thakran,
 Delhi-110039.
11. Aman aged about 27 years,
 Desig-Postman, Group-C,
 S/o Sh. Surender Singh,
 R/o H.No.92, Choti Chopal Wali Gali,
 Vill Auchandi, New Delhi-110039.
12. Rajesh Kumar Pandit
 Aged about 25 years,
 Desig-Postman, Group-C,
 S/o Sh. Rajharn Pandit,
 R/o D-156, Saurabh Vihar,
 Badarpur, New Delhi-110044.
13. Sunil Kumar aged about 30 years,
 Desig-Postman, Group-C,
 S/o Sh. Bhoop Singh,
 R/o VPO Silana, Jhajjar,
 (Haryana)-124 103. ...Applicants

(By advocate: Mr. Amit Chawla)

VERSUS

1. The Secretary,
 M/o Communication and IT,
 Department of Posts,

Dak Bhawan, Sansad Marg,
New Delhi-110001.

2. The Chief Postmaster General,
Dak-Tar Bhawan,
G.P.O. Parliament Street,
New Delhi-110001. ...Respondents

(By advocate: Mr. S.N. Verma)

ORDER (Oral)

By Shri K.N. Shrivastava, Member (A):

MA No.4087/2018

This MA filed for joining together is allowed.

OA No.3675/2018

Issue notice to the respondents. Shri S.N. Verma, learned counsel appears and accepts notice on behalf of the respondents.

Pursuant to Annexure A-2 Advertisement of Chief Post Master General, Delhi, inviting applications for the posts of Postman/Mail Guard in November, 2014, the applicants applied for the said posts. The written examination was conducted between 17th to 21st May, 2017. The applicants appeared in the written examination. Their names do not figure in the select list. The applicants are not informed as to whether their names figure in the waiting list published by the respondents.

2. The applicants approached this Tribunal in OA No.2144/2018, which was disposed of vide order dated 28.05.2018 with a direction to the respondents to decide the pending representation of the applicants dated 23.04.2018. In compliance of the Tribunal's

direction, the respondents have decided the representation of the applicants vide Annexure-A-1 order dated 26.07.2018, in which, *inter alia* they have stated as under:

"3. It is further intimated that the candidates in the waiting list may be considered as per provisions only after conclusion of appointment process of selected candidates. As the appointment process of the selected candidates has not been completed so far, hence, the number of candidates to be considered from waiting list in the respective category, cannot be ascertained at this stage."

3. Shri Amit Chawla, learned counsel for the applicants submits that the applicants have not informed as to whether their names figure in the waiting list. He placed on record a letter dated 06.08.2018 issued by the respondents to another candidate, namely, Shri Jitender S/o Shri Jagdish, who too had appeared in the written examination. Through this letter, the respondents have informed that Shri Jitender has secured 79 marks and his name figures in the waiting list. Learned counsel for the applicants submits that the applicants would be satisfied, at this stage, if similar intimation is sent by the respondents to these applicants as well indicating therein the marks secured by them and whether their names are in the waiting list or not.

4. Having regards to submissions made, we dispose of this OA, at the admission stage, in the following terms:-

i) The applicants shall submit a representation to respondent No.2, inter alia, seeking information as to the marks secured by them in the written examination and

existence of their names in the waiting list. This shall be done within 15 days from today.

ii) The respondent No.2 is directed to dispose of such representation within four weeks from the date of its receipt by way of a reasoned reply/order.

Order dasti.

(S.N. TERDAL)
MEMBER (J)

(K.N. SHRIVASTAVA)
MEMBER (A)

/jk/